

SPECIAL BENCH

ITEM NO.104

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No.29/ALD/2021

CORAM:

- 1. SHRI RAJASEKHAR V.K,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI AVINASH KUMAR SRIVASTAVA,
HON'BLE MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 1st APRIL, 2022 05:00 PM.

NAME OF THE COMPANY	SAFEX COMMERCIALS PVT LTD V/S JAIPRAKASH ASSOCIATES LTD
UNDER SECTION	9 IBC

COUNSEL APPEARED THROUGH VIDEO CONFERENCING :

Ms. Gunjan Jadwani, Adv.
Sh. Abhishek Tripathi, Adv.

: *For the operational creditor.*
: *For the corporate debtor.*

ORDER

Ld. Counsel on both sides present.

Ld. Counsel appearing for operational creditor submitted that the matter has been settled out of Court. Recording these submissions, CP (IB) No.29/ALD/2021 is dismissed as withdrawn.

File be consigned to the records.

—Sd—

**Avinash Kumar Srivastava
Member (Technical)**

—Sd—

**Rajasekhar V.K.
Member (Judicial)**